

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1774
TO BE ANSWERED ON 11TH FEBRUARY, 2022**

TREATMENT UNDER AB-PMJAY

1774. SHRI SYED IMTIAZ JALEEL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of COVID-19 cases treated under Ayushman Bharat scheme during the financial year 2020-21 and 2021-22, State/UT-wise; and
- (b) the number of dalits, tribals and women treated under Ayushman Bharat scheme in private hospitals during this period, State/UT-wise?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) & (b): The State/UT-wise details of number of authorized hospital admissions for COVID-19 treatment under Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) are at Annexure-I.

The State / UT wise details of number of Dalits, tribals and women treated under the scheme in empanelled private hospitals are at Annexure-II.

Authorized hospital admissions for COVID-19 treatment under AB-PMJAY

Sl No.	State/UT	FY 2020-21	FY 2021-22
1	Andaman and Nicobar Islands	6	1
2	Andhra Pradesh	87,081	1,28,401
3	Assam	519	578
4	Bihar	12	15
5	Chandigarh	1	7
6	Chhattisgarh	20,804	24,536
7	DNH and DD	1	5
8	Goa		1
9	Haryana	340	490
10	Himachal Pradesh	13	47
11	Jammu and Kashmir	1	873
12	Jharkhand	796	758
13	Karnataka	93,388	94,550
14	Kerala	25,364	1,16,613
15	Madhya Pradesh	4,769	14,511
16	Maharashtra	89,720	86,404
17	Manipur	87	718
18	Meghalaya		4,379
19	Mizoram	8	685
20	Nagaland	1	12
21	Puducherry	142	220
22	Rajasthan	1,023	27,559
23	Sikkim	3	38
24	Tamil Nadu	1,733	28,814
25	Tripura	44	12
26	Uttar Pradesh	858	1,262
27	Uttarakhand	390	2,620

State/ UT-wise SCs, STs, women treated in private hospitals in FY 2020-21 and FY 2021-22

Sl. No	State / UT	Authorized Hospitals Admissions		
		Women Beneficiaries	Scheduled Castes	Scheduled Tribes
1	Andaman And Nicobar Islands	151	0	1
2	Andhra Pradesh*	2,56,037	0	0
3	Arunachal Pradesh*	9	0	17
4	Assam*	54,229	5164	7017
5	Bihar	59,643	31527	2469
6	Chandigarh	4,388	2088	0
7	Chhattisgarh*	2,22,574	21010	21444
8	DNH and DD	983	27	215
9	Goa	46	0	31
10	Gujarat*	2,53,674	15991	22620
11	Haryana	1,01,280	97166	48
12	Himachal Pradesh	12,563	5883	622
13	Jammu and Kashmir (incl. Ladakh)	50,221	3819	2726
14	Jharkhand*	1,95,762	25659	33381
15	Karnataka*	90,632	11	4
16	Kerala*	4,37,189	2950	409
17	Lakshadweep	6	0	0
18	Madhya Pradesh*	2,21,319	6843	3108
19	Maharashtra*	72,149	153	598
20	Manipur	10,711	1667	6599
21	Meghalaya*	84,203	176	13819
22	Mizoram	1,374	1	450
23	Nagaland	4,140	1	3495
24	Puducherry	3,248	1001	0
25	Punjab*	2,32,212	19521	28
26	Rajasthan*	7,785	0	0
27	Sikkim	615	83	509
28	Tamil Nadu*	21,41,969	3	0
29	Telangana*		0	0
30	Tripura	1,013	355	148
31	Uttar Pradesh*	2,39,606	154591	3108
32	Uttarakhand*	87,884	4527	1154

Note:

1. * These States / UTs are implementing AB PM-JAY in convergence with State specific schemes with expanded beneficiary base using non-SECC database. The SC/ST categorization is not fully available for non-SECC beneficiaries.

2. Data for States using their own IT systems viz. Andhra Pradesh, Karnataka, Maharashtra, Rajasthan, Tami Nadu and Telangana are sourced via APIs and offline means respectively. This data may not necessarily contain SC/ST and gender – based categorization.